

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-120/2001/5049 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Jogeswar Borah,
District & Sessions Judge,
Biswanath, Biswanath Chariali.

Dated Guwahati the 21st July, 2022.

Sub: **Casual leave .**

Ref:- Your letter No. DJ(BN)399, dtd. 17.06.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 07.07.2022 along with station leave permission for the day, with the official vehicle, at own cost**, has been granted. The next senior most Judicial officer would remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-120/2001/5050/A , dated , 21-07-2022
Copy to:

1. ✓ The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)